

**Report and Accounts (2023-24) of NSTFDC, New Delhi and related papers**

**जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गादास उड़के):** महोदय, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) (ख) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Twenty-third Annual Report and Accounts of the National Scheduled Tribes Finance and Development Corporation (NSTFDC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1386/18/24]

**I. Notifications of the Ministry of Education**

**II. Reports and Accounts (2022-23 and 2023-24) of various IIITs; IITs; NITs; IISER; Universities; Institutes; Association and Council and related papers**

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI SUKANTA MAJUMDAR):** Sir, I lay on the Table—

I. A copy (in English and Hindi) of the following Notifications of the Ministry of Education (Department of Higher Education), under sub-section (2) of Section 44 of the Pondicherry University Act, 1985, along with delay statements: -

- (1) No F.39-4/2019-CUI/dated 03.02.2021., dated the 9<sup>th</sup> November, 2021, amending Statute 36(1) (a) of the said Act.
- (2) No. F.39-4/2019-CU I dated 06.12.2019., dated the 26<sup>th</sup> November, 2022, amending Statute 27(1) (a) of the said Act.
- (3) No. F.39-4/2019-CU I dated 03.02.2021., dated the 23<sup>rd</sup> November, 2021, amending Statute 16(5) (a) of the said Act.

[Placed in Library. For (1) to (3), see No. L.T. 1497A/18/24]

II. (A) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 28 and sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017: -

(i) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Kottayam, Kerala, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1182/18/24]

(ii) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Bhagalpur, Bihar, for the year 2023-24.

(b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Bhagalpur, Bihar, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1184/18/24]

(iii) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Allahabad, Uttar Pradesh, for the year 2023-24.

(b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Allahabad, Uttar Pradesh, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1181/18/24]

(iv) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Raichur, Karnataka, for the year 2023-24.

(b) Annual Accounts of the Indian Institute of Technology Information (IIIT), Raichur, Karnataka, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1183/18/24]

(B) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961: -

(i) (a) Annual Report of the Indian Institute of Technology (IIT) Madras, Tamil Nadu, for the year 2023-24.

(b) Annual Accounts of the Indian Institute of Technology (IIT) Madras, Tamil Nadu, for the year 2023-24, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1168/18/24]

(ii) (a) Annual Report of the Indian Institute of Technology (IIT) Jodhpur,

Rajasthan, for the year 2023-24.

- (b) Annual Accounts of the Indian Institute of Technology (IIT) Jodhpur, Rajasthan, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1175/18/24]

- (iii) (a) Annual Report & Annual Accounts of the Indian Institute of Technology (IIT) (Indian School of Mines), Dhanbad, Jharkhand, for the year 2023-24, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1177/18/24]

- (iv) (a) Annual Report of the Indian Institute of Technology (IIT) Delhi, New Delhi, for the year 2023-24.

- (b) Annual Accounts of the Indian Institute of Technology (IIT) Delhi, New Delhi, for the year 2023-24, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1176/18/24]

(C) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institute of Technology, Science Education & Research (NITSER) Act, 2007: -

- (i) (a) Annual Report and Accounts of the National Institute of Technology, Patna, Bihar, for the year 2023-24, and the Audit Report thereon.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1172/18/24]

- (ii) (a) Annual Report and Accounts of the National Institute of Technology, Uttarakhand, for the year 2023-24, and the Audit Report thereon.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1174/18/24]

- (iii) (a) Annual Report and Accounts of the National Institute of Technology, Sikkim, for the year 2023-24, and the Audit Report thereon.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1173/18/24]

- (iv) (a) Annual Report and Accounts of the Indian Institute of Science Education and Research (IISER), Mohali, Punjab, for the year 2023-24, together

with the Auditor's Report on the Account.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1178/18/24]

(D) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 19 and sub-section (3) of Section 20 of the Jawaharlal Nehru University Act, 1966: -

- (a) Fifty-fourth Annual Report of the Jawaharlal Nehru University (JNU), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the Jawaharlal Nehru University, New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1500/18/24]

(E) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 28 and sub-section (5) of Section 23 of the Indian Institute of Management Act, 2017: -

(i) (a) Forty-ninth Annual Report and Accounts of the Indian Institute of Management Bangalore (IIMB), Bengaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1169/18/24]

(ii) (a) Annual Report and Accounts of the Indian Institute of Management Udaipur (IIMU), Rajasthan, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1170/18/24]

(iii) (a) Ninth Annual Report and Accounts of the Indian Institute of Management Visakhapatnam (IIMV), Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1171/18/24]

(F) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of the Section 30 and sub-section (4) of Section 31 of the Central Universities Act, 2009: -

- (a) Annual Report of the Central University of Jharkhand, for the year 2022-23.
- (b) Annual Accounts of the Central University of Jharkhand, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1676/18/24]

(G) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 28 and sub-section (4) of Section 29 of the University of Hyderabad Act, 1974: -

- (a) Forty-ninth Annual Report of the University of Hyderabad, Telangana, for the year 2023-24.
- (b) Annual Accounts of the University of Hyderabad, Telangana, for the year 2023-24, and the Audit Report thereon.
- (c) Review by the Government on the working of the above University.

[Placed in Library. See No. L.T. 1499/18/24]

(H) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 30 and sub-section (3) of Section 39 of the Indian Institutes of Information Technology Act, 2014: -

- (a) Annual Report of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kurnool, Andhra Pradesh, for the year 2023-24.
- (b) Annual Accounts of the Indian Institute of Information Technology, Design and Manufacturing (IIITD&M), Kurnool, Andhra Pradesh, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1186/18/24]

(I) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report of the Association of Indian Universities (AIU), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the Association of Indian Universities (AIU), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 1179/18/24]

- (ii) (a) Annual Report and Audited Accounts of the Indian Council of Philosophical Research (ICPR), New Delhi, for the year 2022-23.
- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1180/18/24]

- (iii) (a) Annual Report of Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2022-23.
- (b) Annual Accounts of the Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2022-23, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 1185/18/24]

- (iv) (a) Annual Report of Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2023-24.
- (b) Annual Accounts of the Avinashilingam Institute for Home Science and Higher Education for Women (Deemed to be University), Coimbatore, Tamil Nadu, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1187/18/24]

- I. **Notifications of the Ministry of Road Transport and Highways**
- II. **Report and Accounts (2023-24) of IAHE, Noida, Uttar Pradesh and related papers**

**सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-**

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988, along with Explanatory Memoranda: -